## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:712 ANSWERED ON:02.03.2010 RECRUITMENT OF POLICE PERSONNEL

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total strength of State Police personnel in the country, State-wise including Delhi Police;
- (b) whether the police in various States is understaffed;
- (c) if so, the details thereof, category wise and State-wise including Delhi Police;
- (d) whether the Government has received any reports of corruption and nepotism in the recruitment of police personnel and various courts has set aside such recruitment due to report of irregularities;
- (e) if so, the details thereof and the action taken against the accused official and competent authorities during each of the last three years;
- (f) whether the Government has issued any directive/ guideline to State Governments to fill up all the vacant posts and to implement transparent recruitment process to rule out the possibility of corruption and political interference in the recruitment process;
- (g) if so, the details thereof;
- (h) whether the State Governments have adopted such directive/guidelines; and
- (i) if so, the details thereof and if not, the reasons therefor along with the time by which all the vacant posts are likely to be fill up and funds sanctioned in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (c): As per data compiled by Bureau of Police Research & Development (BPR&D), the total sanctioned and actual strength of police forces as on 1.1.2008 and number of vacancies State-wise, including Delhi Police is at Annexure-I. The consolidated rank-wise total sanctioned strength, actual strength of police personnel and vacancy position as on 01-01-2008 is given at Annexure-II.
- (d) & (e): No, Madam. The recruitment of State police personnel (except IPS) is not done by the Central Government.
- (f) & (g): Yes, Madam. A project on Transparent Recruitment Process (TRP) developed by a Micro Mission under the National Police Mission has been circulated by Bureau of Police Research & Development (BPR&D) to Directors General of Police (DGP)/Inspectors General of Police (IGP) of States/UTs on 18-09-2009. This was followed up with a reference dated 16-11-2009 and was also reiterated in the Chief Ministers' Conference on 07-02-2010 by Union Home Minister to Chief Ministers of States highlighting the importance of the project and urging them to adopt the TRP for early implementation.
- (h) &(i): As per the response received from State Governments, the State of Uttar Pradesh has already implemented the process in full. Andhra Pradesh and Tamil Nadu already follow a TRP. In Bihar, many features of TRP are already being followed. Several other States like Chhattisgarh, Haryana, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Karnataka, Maharashtra, Orissa, Punjab and Rajasthan have informed that the matter is being examined/processed by them. The recruitment to State Police is done by the States themselves and no funds are sanctioned by the Ministry for the purpose to States.